

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 208
Appeal No. 29/252(3)/JPR/2023
Under Section 252(3) of
Companies Act, 2013

In the matter of:

Dwarika Dham Resorts Pvt. Ltd.

...Appellant

Versus

Registrar of Companies

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : Vivek Sharma, CA
For the Respondent : Pooja Singh, JTA

ORDER

Heard Mr. Vivek Sharma, CA appearing for the Appellant. Ms. Pooja Singh, JTA appearing for the RoC, Jaipur. Reply has been filed by the RoC. However, physical copy of the same is not before us today. List the matter for arguments on 27.09.2023.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

September 13, 2023

VG